

# OBJECTION Date From 06/06/2022 To 04/07/2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	26-02-2020	Company Petition IB (IBC)	710102025382020		INDIA GLYCOLS LTD. VS YOGI CROP SCIENCES PVT. LTD.	IBC Under Sec 9	17-06-2022	Page No. 48 to 141 Wrong Arrange, Not Clear Page No. 50, 60 to 63, 66 to 70, 91 to 100, 112 to 114, Vakalatnama Court Fee 3rs missing, After Page No. 140 Double Pagenation, All Annexure Pages Signs missed,	Siddharth Nath
2	28-02-2022	Company Petition IB (IBC)	710102016332022		R.J INDUSTRIES VS UNITED FOODS PRIVATE LIMITED	IBC Under Sec 9	14-06-2022	Not Clear- Page No. 125, 126, 143-150, etc	RAHUL KUMAR SINGH
3	04-01-2022	Company Petition IB (IBC)	710102000772022		PHARMA CHEMIE PRIVATE LIMITED VS UNITED FOODS PRIVATE LIMITED	IBC Section 59	06-06-2022	document uncompleted,etc (contact to registry )etc	Aditya Nayyar
4	30-01-2021	Company Appeal(Companies Act)	710102008342021		BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	04-07-2022	Master index missed in 1st volume ,E stamp missed with supporting affidavit and no notarize,true copy missed in annexuress	TARUN SAINI & ASSOCIATES
5	08-11-2021	Company Petition (Companies Act)	710102081472021		SHAGUFTA YASMIN VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 242(4)	14-06-2022	Section 244 fees missed, in pg no 1 you have mentioned 244 section,serial no repeated,mentioned section 241 in basic detail its missed, company master data missed (Come to the registry with hard copy)	Zeba Khair
6	05-02-2022	Company Petition IB (IBC)	710102010362022		CANARA BANK VS VAYAM TECHNOLOGIES LIMITED	IBC under Sec 7	07-06-2022	&quot;Not Clear Page No. 77, 121, 135, 380 to 383, Wrong page nation After Page No. 118 (B), form 2 for irp missed, etc. &quot;	Ichchha Kalash
7	08-02-2022	Company Petition IB (IBC)	710102011002022		JAGPREET KAUR GULATI VS DENA BANK (MERGED WITH BANK OF BARODA)	Section 94(1)	06-06-2022	pagE:19-21, not clear, true copy sign missed on every pages of annexures, etc	SANGEETA BOHRA
8	08-02-2022	Company Petition IB (IBC)	710102011062022		A K M SYSTEMS PRIVATE LIMITED VS MG HOUSING PRIVATE LIMITED	IBC under Sec 7	20-06-2022	irp details not fill in page 14, Not Clear Page No. 50, 51 ,	KNM & Partners

9	16-06-2021	Company Petition (Companies Act)	710102041292021		MITHLESH VARSHNEY VS UNITECH LTD	Sec. 73(4)	24-06-2022	Master index missed, memo of parties missed/synopsis/list of dates &&&&&&&a mp;& events missed, NCLT form 11 missed, supporting affidavit missed, vakaltnama missed, advance service missed, kindly make one pdf after that upload the petition (only supporting affidavit uploaded and petition missed )	MITHLESH VARSHNEY
10	05-02-2022	Company Petition (Companies Act)	710102010432022		NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED	Sec. 213	01-07-2022	Kindly upload only final petition and remove extra documents, serve the petition to all respondent	Dinesh Kumar Sabharwal
11	23-03-2022	Company Petition IB (IBC)	710102022262022		GANESH P PAI VS BANAS PAPERS PRIVATE LIMITED	IBC Section 59	01-07-2022	affidavit not verified, page 99 not clear, 107-108, 113-114, not clear, etc	Varalakshmi
12	29-03-2022	Company Petition IB (IBC)	710102024342022		M/S SHIV SHANKAR SERVICES FACILITIES VS PRO FACILITIES SERVICES PVT. LTD & ORS.	IBC Under Sec 9	14-06-2022	Index- 1 missed, Not Clear Page No. ( NCLT heading missed index 2 ), memo of parties issue contact to registry, etc ,	Chitwan Godara
13	30-03-2022	Company Petition IB (IBC)	710102024792022		CLIX LOANS PRIVATE LIMITED VS PRO FACILITIES SERVICES PVT. LTD & ORS.	IBC Section 59	07-06-2022	master data missed only	Sandeep
14	04-04-2022	Company Petition IB (IBC)	710102025972022		NOVAL POWERTECH PRIVATE LIMITED VS HINDUSTAN SPIRITS LIMITED	IBC Under Sec 9	14-06-2022	jurisdiction Chandigarh	Sandeep
15	08-04-2022	Company Petition IB (IBC)	710102027322022		AIRSHUDDHI ENGINEERS VS W2W AGRIBIOTECH PRIVATE LIMITED	IBC Under Sec 9	07-06-2022	25rs advocate welfare missed, page numbering not match with index, counsel detials missed on index, compliance affidavit missed	RAVI PATEL
16	29-04-2022	Company Petition IB (IBC)	710102033982022		ICICI BANK LIMITED VS MRS SEEMA SETHI	Section 95(1)	09-06-2022	57 to 78,80 to 98,not clear etc	Vidushi
17	29-04-2022	Company Petition IB (IBC)	710102033962022		ICICI BANK LIMITED VS MR. CHANDER MOHAN SETHI	Section 95(1)	17-06-2022	,&&quot;Not Clear Page No. 64, 66 to 68, 160, 180, 190, 231, 254 to 267, &&quot;	Vidushi
18	29-04-2022	Company Petition IB (IBC)	710102034022022		UNION BANK OF INDIA VS ROHIT AGGARWAL	Section 95(1)	01-07-2022	&&quot;Page No 85 to 99, 168 to 242, 258 to 348, sign missed in Annexure, Page No. 111 Cut the Bottom, Not Clear Page No. 345 to 347, Vol 3rd Index 353 to 371 missed, &&quot; RESPONDENT NAME NOT MATCH	EKTA CHOUDHARY

19	29-04-2022	Company Petition IB (IBC)	710102033972022		ICICI BANK LIMITED VS MR. MAYANK SETHI	Section 95(1)	28-06-2022	&quot;Not Clear Page No. 253 to 260, 262, 264, 265, After Page no. 250 True Copy missed, After Vakalatnama Blank page, &quot;	Vidushi
20	29-04-2022	Company Petition (Companies Act)	710102033942022		AMARNATH ASHOK KUMAR PVT LTD VS MR. MAYANK SETHI	Sec 252 (1)	01-07-2022	Wrong case type select, 25rs welfare and 3rs court fees missed in vakaltnama, no sign in every pgs of petition	SHIVANGI SINGH
21	02-05-2022	Intervention Petition (IBC)	710102034562022		MR. GAUTAM MULLICK VS MR. GAUTAM MULLICK	Rule 11 of NCLT, 2016	20-06-2022	&quot;Date of Lists and Brief synopsis misse d, Case Type Wrong Intervnetion Application, Not Clear Page No. 37, 41, 45, 49, Page No. 21, 24, 28, 92, English Translator missed, All Annexure pages True Copy and Sign missed, &quot;	Vaibhav
22	03-05-2022	Company Petition IB (IBC)	710102034782022		STATE BANK OF INDIA VS L.R. BUILDERS PRIVATE LIMITED	IBC under Sec 7	01-07-2022	Not Clear Page No. 165, 166, 170, 171, 172, 173, 187 to 193, 194 to 201, 205, 207, 209, 218 , 241, 259, 279, 280 to 283, 291, 294, 302, 305, 309, 311, 312, 313, 315, 316, 335, 337, 339, 341, 368, 393, 409, 469, 470, 474, 476, 478, 480, 483, 484, 488, 492, 496, 558, 560, 562, 563, 565, 567, 569, 570, 571, After Page No. 366 Double Numbering, &quot;Page No. 16 Double Numbering, Double Numbering Page No. 161 to 201, 367, 481 to 511, Cut the right side Page no. 176 to 181, 184 to 186, &quot;	MITAL AND MITAL
23	05-05-2022	Company Petition IB (IBC)	710102035572022		AZURE ENTERTAINMENT PRIVATE LIMITED VS SUPER CASSETTES INDUSTRIES PRIVATELIMITED	IBC Under Sec 9	15-06-2022	supporting affidavit missed with page 35, etc contact to registry 24361890, counsel details missed, in index, etc	Rizwan Siddiquee
24	08-05-2022	Company Petition IB (IBC)	710102036572022		IDBI BANK LIMITED VS KUNWER SACHDEV	Section 95(1)	07-06-2022	page: 210 to 217, 237 to 241, 243, 246 to 253, 270 to 274, 295, 298, 300, 341 to 346, not Clear 25rs Welfare Fee and 3rs Court fee missing in Vakalatnama	RAJIV

25	13-05-2022	Company Petition IB (IBC)	710102037982022		CANARA BANK VS SINNAR THERMAL POWER LIMITED	IBC under Sec 7	06-06-2022	Not Clear Page No. 46(B ), 46(G), 46(L), 85, 86, 87, 88, 91, 97, 102, 104, 105, 106, 107, 108, 111, 226, 264, 265, 266, 267, 270, 272, 273 to 290, 307, 309, 310, 363, 366, 418 to 419, 428, 430, 748, 755, 764, 767, 769, 771, 778, 781, 785, 798, 905, 908 to 912, 915 to 918, 921, 923 to 932, 938, 940 to 943, 944, 945, 946, 948 to 954, 956, 957, 970, 971, 974, 979, 988, 989, 992, 1131 to 1134,	HITESH SACHAR
26	18-05-2022	Company Petition IB (IBC)	710102039362022		SURYA TRACTOR COMPANY VS CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	IBC under Sec 7	01-07-2022	page:87 not clear,	sumitra baban kajale
27	18-05-2022	Company Petition IB (IBC)	710102039552022		KUNWAR SALVATIONS VS PRO FACILITIES SERVICES PRIVATE LIMITED	IBC Under Sec 9	01-07-2022	;Vol 1 Index Missing, Index wrong, Not Clear Page No. 76, 77, 79, 80, 81, 84, 85, 118, 335 to 338, 353 to 355, Vakalatnama 3rs Court Fee Missing, Proof Service missing, ( new document not upload)	Chitwan Godara
28	20-05-2022	Company Petition IB (IBC)	710102040332022		CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	IBC under Sec 7	01-07-2022	advance proof of service missed, page:135-137, 147-149, 159-161, 171-173, 183-185, 195-196, 206-207, 249-251, 261-263, 269, 276-278, not clear, etc	Nithin
29	24-05-2022	Contempt Petition (IBC)	710102041382022		ALOK KAUSHIK VS MANISH SINGH	Rule 11 of NCLT, 2016	14-06-2022	vakalatnama missed with 25rs advocate welfare and 3rs court fee missed, etc	Asiya Khan
30	24-05-2022	Company Appeal(Companies Act)	710102041352022		ALOK KAUSHIK VS MANISH SINGH	Sec 252 (1)	08-06-2022	Stk 07 missed, welfare not clear in vakaltnama, income tax advance service missed	AKSHAT GUPTA
31	19-05-2022	Company Petition IB (IBC)	710102039982022		JAI MATA DI MERCHANTS PRIVATE LIMITED VS ARYAN ISPAT & POWER PRIVATE LIMITED	Application under any other provisions- IBC	06-06-2022	main case not link ( wrong section need to file IA ) contact to registry , case type wrong, etc	Kaushik Mandal
32	24-05-2022	Company Appeal(Companies Act)	710102041332022		JAI MATA DI MERCHANTS PRIVATE LIMITED VS ARYAN ISPAT & POWER PRIVATE LIMITED	Sec 252 (3)	14-06-2022	pgs not clear 64, income tax advance service missed, serial no not clear in annexuress (Kindly contact to registry)	PRABHAKAR KUMAR
33	26-05-2022	Company Petition IB (IBC)	710102042022022		MANJIT SINGH CHOWHAN VS RAHEJA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	06-06-2022	need to file IA, wrong section and case type wrong, etc	Vipul Shukla
34	25-05-2022	Contempt Petition (IBC)	710102041992022		SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL VS ABHISHEK RANJAN	Sec 60(5)	06-06-2022	index hand written not allowed, brief of synopsis and list of dates and events missed, 1rs court fee missed, etc	Mani Gupta

35	27-05-2022	Company Petition IB (IBC)	710102042432022		STATE BANK OF INDIA VS ABHILASHA AGGARWAL	Section 95(1)	16-06-2022	incompleted documents	ARV CHAMBERS LAW
36	27-05-2022	Company Petition IB (IBC)	710102042452022		STATE BANK OF INDIA VS RAKESH JOLLY	Section 95(1)	16-06-2022	incompleted documents	ARV CHAMBERS LAW
37	29-05-2022	Company Petition IB (IBC)	710102043422022		STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Section 95(1)	21-06-2022	&amp;quot;After Page No. 48, 50, 52, 250, 258 Blank page, Master Index missing, All PDF Index missing, Not Clear Page No. 127, 189, 254, 255, 275, 279 to 283, 300, 309, 319, 320, 324, 325, 343, 344, 345, 360, 367, 432, 499, 565, 566, 571, 572, Vakalatnama Court Fee 3rs Missed, Proof of Service missed, &amp;quot;	MITAL AND MITAL
38	29-05-2022	Company Petition IB (IBC)	710102043382022		STATE BANK OF INDIA VS ARUN KUMAR RATHI	Section 95(1)	21-06-2022	incompleted documents &amp;quot;Master Index Missing, All PDF Index Missing, All Annexure Pages True copy and sign missing, Not Clear Page No. 127, 189, 254, 255, 275, 279 to 283, 300, 309, 319, 320, 324, 325, 343, 344, 345, 360, 367, 432, 565, 566, Vakalatnama Court Fee 3rs Missed, &amp;quot;	MITAL AND MITAL
39	28-05-2022	Company Petition IB (IBC)	710102042892022		STATE BANK OF INDIA VS MANISH JAIN	Section 95(1)	20-06-2022	Page No. 23 missed,	Niranjan
40	28-05-2022	Company Petition IB (IBC)	710102043212022		BLACK ROSE (HENNA ) PRIVATE LIMITED VS MANISH JAIN	IBC Section 59	01-07-2022	Page No. 48, 65, 262 missed, Not Clear Page No. 84, 130, 297 to 307, Page No. 85 English Translator, Volume 2 Counselor Detail and sign missed, ETC	RAKESH KUMAR
41	28-05-2022	Company Petition IB (IBC)	710102043032022		STATE BANK OF INDIA VS JAMNA DEVI DHINGRA	Section 95(1)	16-06-2022	incompleted documents	ARV CHAMBERS LAW
42	28-05-2022	Company Petition IB (IBC)	710102043202022		STATE BANK OF INDIA VS PALKA DHINGRA	Section 95(1)	16-06-2022	incompleted documents	ARV CHAMBERS LAW
43	28-05-2022	Company Petition IB (IBC)	710102043062022		STATE BANK OF INDIA VS SHRI KRISHAN DHINGRA	Section 95(1)	16-06-2022	incompleted documents	ARV CHAMBERS LAW
44	28-05-2022	Company Petition IB (IBC)	710102043022022		STATE BANK OF INDIA VS SHRI GULSHAN DHINGRA	Section 95(1)	16-06-2022	&amp;amp;amp;amp;amp;a mp;quot; Document incomplete, &amp;amp;amp;amp;amp;a mp;quot;	ARV CHAMBERS LAW
45	28-05-2022	Company Petition IB (IBC)	710102043262022		STATE BANK OF INDIA VS RAKESH GUPTA	Section 95(1)	16-06-2022	incompleted documents	MITAL AND MITAL
46	28-05-2022	Company Petition IB (IBC)	710102043122022		STATE BANK OF INDIA VS RISHI GUPTA	Section 95(1)	16-06-2022	incompleted documents	MITAL AND MITAL

47	28-05-2022	Company Petition IB (IBC)	710102043172022		STATE BANK OF INDIA VS R.C. GUPTA	Section 95(1)	16-06-2022	proof of service missed, only vol 1 uploaded, document uncompleted, etc contact to registry	MITAL AND MITAL
48	31-05-2022	Company Petition IB (IBC)	710102043982022		BANK OF BARODA VS ANKINEEDU MAGANTI	Section 95(1)	28-06-2022	&quot;Double Numbering Page No. 168, Not Clear Page No. 197, 198, 199, 202, 203, 204, 206, 245, 250, 260, 274, &quot;	Sougat Sinha
49	31-05-2022	Company Petition IB (IBC)	710102044212022		HEADROOM FINANCIAL TECHNOLOGY SERVICESPRIVATE LIMITED VS ANKINEEDU MAGANTI	IBC Section 59	01-07-2022	technically wrong section ( sec-59 of ibc)	Mehul Parti
50	31-05-2022	Intervention Petition (IBC)	710102044382022		PAL GARDEN ALLOTEE WELFARE ASSOCIATION VS SURINDER SINGH SAMBI AND ORS.	Sec 60(5)	06-06-2022	DD NOT SUBMITTED	aditya gauri
51	28-05-2022	Company Petition IB (IBC)	710102043042022		STATE BANK OF INDIA VS NARESH DHINGRA	Section 95(1)	16-06-2022	incompleted documents	ARV CHAMBERS LAW
52	31-05-2022	Company Petition (Companies Act)	710102044402022		BHUPINDER SINGH VS STANCHART HOLDINGS PRIVATE LIMITED	Sec. 241(1)	07-06-2022	Section 242 fees missed,no sign in every pgs of petition,pgs not clear 33 to 37,40 to 45,54,55,74 to 76, 1rs court fees missed in vakaltnama	vidit gupta
53	28-05-2022	Company Petition IB (IBC)	710102043182022		STATE BANK OF INDIA VS SEEMA DHINGRA	Section 95(1)	16-06-2022	incompleted documents	ARV CHAMBERS LAW
54	01-06-2022	Company Petition IB (IBC)	710102044822022		ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	06-06-2022	pdf merge into one volume and proof of service only, etc contact to registry	MANOJ KUMAR
55	01-06-2022	Company Petition IB (IBC)	710102044792022		ANUJ SAXENA VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	08-06-2022	page:41-43, 53-55 not clear, brief of synopsis missed, wrong section and case type wrong, contempt petition not mention in index, for contempt petition under rule 11 of nclt and other section under read with, etc	shivam
56	01-06-2022	Company Petition IB (IBC)	710102044582022		STATE BANK OF INDIA THROUGH CHIEF MANAGER VS DEBASIS NANDA	Rule 11 of NCLT, 2016	07-06-2022	need to file IA	Irfan Ahmed
57	28-05-2022	Company Petition IB (IBC)	710102042992022		STATE BANK OF INDIA VS SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Section 95(1)	22-06-2022	incompleted documents	MITAL AND MITAL

58	03-06-2022	Company Petition IB (IBC)	710102045622022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	08-06-2022	memo of parties missed, page:16, 103-105, 127-142 not clear, page:116-118, , hindi, supporting affidavit missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, etc	Ashish
59	03-06-2022	Company Petition IB (IBC)	710102045612022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	08-06-2022	memo of parties missed, page:17, 75-76, 88-89, 113-128 not clear, page:102-104 hindi, supporting affidavit missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, etc	Ashish
60	03-06-2022	Company Petition (Companies Act)	710102045742022		CELESTA INFRAPROJECTS PRIVATE LIMITED VS LAVEENA KARHANA	Sec. 241(1)	10-06-2022	Section 441 & & & 169 fees missed according to index, list of dates missed, pgs not clear 119,122,172,184 to 195,278,294 to 302,304 2nd vol index missed, company master data missed, AoA & & & MoA missed of respondent	Harshit Jaiswal
61	03-06-2022	Company Petition IB (IBC)	710102045562022		SHAKTI EQUIPMENTS PRIVATE LIMITED VS DEEPALI DESIGNS AND EXHIBITS PRIVATE LIMITED	IBC Under Sec 9	01-07-2022	In Index not mention Page No. 1, 2, vakalatnama missed with 25rs advocate welfare and 3rs court fee, counsel details missed on index & & & quot;	Nithish Bangera
62	03-06-2022	Company Petition IB (IBC)	710102045662022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	09-06-2022	memo of parties missed, page:16, 95-97, 102-135, not clear, page:109, 111, hindi, supporting affidavit missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, etc	Ashish
63	28-05-2022	Company Petition IB (IBC)	710102043152022		STATE BANK OF INDIA VS PINKI DHINGRA	Section 95(1)	16-06-2022	incompleted documents	ARV CHAMBERS LAW
64	03-06-2022	Company Petition IB (IBC)	710102045652022		STATE BANK OF INDIA VS MR. MANDER DAS JAIN	Section 95(1)	08-06-2022	memo of parties missed, page:16, 103-105, 128-143 not clear, page:117-119, 148a , hindi, supporting affidavit missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, etc	Ashish

65	03-06-2022	Company Petition IB (IBC)	710102045582022		STATE BANK OF INDIA VS MRS. MADHU JAIN	Section 95(1)	08-06-2022	memo of parties missed, page:17, 60-62, 83-84, 94-97, 103-105, 119-134 not clear, page:108-112, hindi, supporting affidavit missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, etc	Ashish
66	03-06-2022	Company Petition IB (IBC)	710102045632022		STATE BANK OF INDIA VS SANJAY GOEL	Section 95(1)	08-06-2022	memo of parties missed, page:14, 98, 135-150, not clear, page:30-38 missed, page:124-126, hindi, supporting affidavit missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, etc	Ashish
67	03-06-2022	Contempt Petition (IBC)	710102045822022		VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD	Rule 11 of NCLT, 2016	08-06-2022	brief of synopsis and list of dates and events missed, for contempt petition rule 11 of nclt and other section under read with tag on page no 1.. vakalatnama missed with 25rs advocate welfare and 3rs court fee, etc	Richa
68	03-06-2022	Company Petition IB (IBC)	710102045832022		LONELY PLANET INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES N.C.T OF DELHI & HARYANA	IBC Section 59	09-06-2022	volume wise index missed with master index in 1 volume, page:77-79, 81, not clear page 245-246 hindi, etc	Pradeep Kathuria
69	03-06-2022	Company Petition IB (IBC)	710102045882022		MADAN LAL SETHI VS PUNJAB NATIONAL BANK & ANR.	Section 94(1)	09-06-2022	volume wise index missed, page:30, 32, 33, 40-60, 101, 106, 108, 116-135, not clear, irp registration certificate missed, etc	aditya gauri
70	06-06-2022	Company Petition (Companies Act)	710102046382022		M/S DESHWAL WASTE MANAGEMENT PVT. LTD. VS M/S LG ELECTRONICS INDIA PVT. LTD.	Application under any other provisions	14-06-2022	Wrong section select	Devang Gautam
71	04-06-2022	Company Petition IB (IBC)	710102046192022		STATE BANK OF INDIA (THROUGH SH. PRABHAT RANJAN SINGH (RESOLUTION PROFESSIONAL) VS SMT. RADHA PRAKASH (PERSONAL GUARANTOR TO KARMIC ENERGY PVT. LTD. THE CORPORATE DEBTOR)	Section 95(1)	09-06-2022	page:41, 75, 77, 79, 81, 83, 85, 87, 79, 81, 83, 85, 87, 89, 93, 95, 97, 99, 101, 104, 106, 108, 110, 112, 118, 119, not clear, etc	MILAN



72	06-06-2022	Company Petition (Companies Act)	710102046432022		UNION OF INDIA THROUGH SFIO (MINISTRY OF CORPORATE AFFAIRS) VS M/S MEHROTRA AND MEHROTRA	Sec. 140(5)	14-06-2022	List of dates &&& events missed,pgs not clear 80,254,265,445,544,780 to 806,936 pg 190,711 missed,wrong index vol-7,MoA &&& AoA and company master data missed of respondent	sfionclt
73	04-06-2022	Company Petition IB (IBC)	710102046002022		ORBIS TRUSTESHIP SERVICES PRIVATE LIMITED VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	22-06-2022	&&quot;Not Clear Page No. 990, 993, 994, 996, 997, 998, 999, 1072, 1083, 1140, 1399, 1400, 1405, 1406, 1416, 1417, 1419 to 1421, 1423, &&quot;	RAGHAV CHADHA
74	08-06-2022	Company Petition IB (IBC)	710102047032022		TRADESMAN SERVICES (INDIA) PRIVATE LIMITED VS CINEMA VENTURES PRIVATE LIMITED	IBC Under Sec 9	09-06-2022	jurisdiction mumbai	Hemant Daswani
75	08-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102047112022		POWERTEC ENGINEERING PRIVATE LIMITED VS POWERTEC INFRASTRUCTURE HOLDINGS PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-06-2022	Main case no missed on cover page,serial no missed in index,council sign missed in index,synopsis/list of dates &&& events missed, certified order copy missed,account treatment certificate missed, br missed	VIJAY
76	08-06-2022	Company Petition IB (IBC)	710102047212022		STATE BANK OF INDIA VS RAJIV JAIN	Section 95(1)	14-06-2022	71-109,111-133 not clear page and page number double after46 page and174-178 page number not mention in index and affidavit stamp paper missing	VIJAY
77	08-06-2022	Company Petition IB (IBC)	710102047222022		STATE BANK OF INDIA VS SANJAY JAIN	Section 95(1)	14-06-2022	59 cut page and page number double after 45 page and 70-108,110-132, not clear page	VIJAY
78	06-06-2022	Contempt Petition (IBC)	710102046572022		HEMANT KUMAT GUPTA VS ASTITVA CAPITAL SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-06-2022	brief of synopsis missed, wrong section and case type wrong, contempt petition not mention in index, for contempt petition under rule 11 of nclt and other section under read with, vakalatnama missed with 25rs advocate welfare and 3rs court fee, etc etc	Rashmi kumari
79	09-06-2022	Company Petition (Companies Act)	710102047322022		DMI FINANCE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	15-06-2022	pgs not clear 116 to 129,131 to 140,142,143,147,149,150,153 to 163,167 to 173,177,183, company master data missed	VISHAL LOCHAN AGGARWAL

80	08-06-2022	Company Petition IB (IBC)	710102046982022		STATE BANK OF INDIA VS ANITA GARG	Section 95(1)	01-07-2022	Page No 812 to 835 (pages are blank, and Double Pagination.)	MITAL AND MITAL
81	08-06-2022	Company Appeal(Companies Act)	710102047242022		STATE BANK OF INDIA VS ANITA GARG	Sec 252 (3)	29-06-2022	pgs not clear ,114 ,127,140	HIMANSHU
82	07-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102046952022		NUMBER THEORY SOFTWARE PRIVATE LIMITED VS NEWGEN SOFTWARE TECHNOLOGIES LIMITED	Sec. 230-232, Sec 234	04-07-2022		aaryan sharma
83	08-06-2022	Company Petition IB (IBC)	710102047132022		INTEC CAPITAL LIMITED VS SUKRUTI DUGGAL	Section 95(1)	09-06-2022	page:190, 339, 52, missed,page:275, 92-99, 164, 175, not clear, etc	INTEC CAPITAL LIMITED
84	07-06-2022	Company Petition IB (IBC)	710102046752022		STATE BANK OF INDIA VS SHREE BANKEY BEHARI EXPORTS LIMITED	IBC under Sec 7	09-06-2022	&quot;Not Clear Page No. 92 to 93, 105 to 112, 205, 232, 237, 238, 248, 251, 252, 380, 382, 384 to 387, 389 to 395, 398, 399, 400, 403, 405 to 415, 423, 528, 543, 557, 559, Page No. 116, 323 missed, Page No. 486 to 560 Double Pagenation, Page No. 516 to 520 Cut for right side, Page No. 529 blank page, &quot;	Niranjan
85	06-06-2022	Company Petition (Companies Act)	710102046532022		DMI HOUSING FINANCE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sub-Section (1) Of Section 66.	15-06-2022	Company master data missed	VISHAL LOCHAN AGGARWAL
86	08-06-2022	Company Petition IB (IBC)	710102046992022		STATE BANK OF INDIA VS PREM CHAND GARG	Section 95(1)	01-07-2022	page:586-599, 812-835, blank,	MITAL AND MITAL
87	08-06-2022	Company Petition IB (IBC)	710102047182022		AVNISH BUILDERS AND CONTRACTORS VS VRP BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	29-06-2022	case type wrong	Rohan
88	08-06-2022	Contempt Petition(Companies Act)	710102047072022		SH. SURINDER SINGH & ORS. VS RITU NIGAM PAUL	Rule 11 of NCLT	09-06-2022	Wrong case type select, memo of parties missed	HITESH SACHAR
89	10-06-2022	Company Appeal(Companies Act)	710102047742022		SH. SURINDER SINGH & ORS. VS RITU NIGAM PAUL	Sec 252 (3)	15-06-2022	Wrong case type ,pgs in hindi 117 to 121, 25rs welfare missed in vakaltnama,	Vishav
90	09-06-2022	Company Petition IB (IBC)	710102047562022		K.D. TECHNOLOGIES VS ODEON BUILDERS PRIVATE LIMITED	IBC Under Sec 9	10-06-2022	Not Clear Page No. 50, 52, 58, 60, 62, 92, 118, Cut for the right side, Vol 2 separate index missing, Page No. 181 missing, Vakaltnama Court Fee 3rs Missing,	SHREE PRAKASH SINHA
91	09-06-2022	Company Petition IB (IBC)	710102047672022		KNK SHIP MANAGEMENT VS THIRANI INDUSTRIES LIMITED	IBC Under Sec 9	01-07-2022	&quot;Page No. 225 to 244 sign missed, Page No- 247 to 274 True Copy sign missed &quot;	Sukanya Joshi

92	09-06-2022	Company Petition IB (IBC)	710102047572022		M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	01-07-2022		Dhananjaya Sud
93	09-06-2022	Company Petition (Companies Act)	710102047542022		PANKUL JAIN VS SILVIA REST PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-06-2022	pg no 27,234,236,240 missed, e stamp missed with supporting affidavit and notarized it, annex separate index of 2nd volume,pgs not clear 179,180,182,185 to 194,201,208,215, remove rule 11 application from petition,25rs welfare and 3rs court fees missed in vakaltnama, serve the petition to all respondent	LOKESH
94	13-06-2022	Company Appeal(Companies Act)	710102048052022		PANKUL JAIN VS SILVIA REST PRIVATE LIMITED	Sec 252 (3)	17-06-2022	pgs not clear after pg no 40 and no serial no,3rs court fees missed in vakaltnama,remove application from petition,roc and income tax advance service missed	Anand
95	09-06-2022	Company Petition IB (IBC)	710102047402022		SINOMETAL RESOURCES INC. VS INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9	01-07-2022	Not Clear page No. 62, 63, 66, 74, 80,	Sumeet
96	09-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102047652022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2022	List of dates &&& events/synopsis missed, AoA missed of Gc ice and cold storage pvt ltd,pgs not clear 112,125,246 e stamp missed with consent affidavit ,remove rule 11 application from petition,	CHANDRA
97	09-06-2022	Company Appeal(Companies Act)	710102047602022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec 252 (3)	15-06-2022	pgs not clear 138,166,168,172,243,244,245, pgs cut 216,229, wrong income tax advance service	CHANDRA
98	11-06-2022	Company Appeal(Companies Act)	710102047932022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec 252 (1) - By Government Body	15-06-2022	Wrong section select,	Rajanish
99	10-06-2022	Company Appeal(Companies Act)	710102047752022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec 252 (3)	15-06-2022	Wrong case type select ,pgs in hindi 116 to 121, 25rs welfare missed in vakaltnama	Vishav

100	11-06-2022	Company Appeal(Companies Act)	710102047902022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec 252 (1) - By Government Body	15-06-2022	Wrong section select,	Rajanish
101	10-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102047862022		VIHAAN NETWORKS LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-06-2022	5rs welfare missed in vakaltnama	Vaish Associates
102	09-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102047612022		TRIMEX FOODS PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-06-2022	Pgs not clear 568 to 570,592 to 596	Anuradha Dutt
103	16-06-2022	Company Petition IB (IBC)	710102048632022		AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	04-07-2022	page:43-52 true copy sign missed, and BR missed, etc	Shashank Deo Sudhi
104	16-06-2022	Company Petition IB (IBC)	710102048702022		KARUR VYSYA BANK VS RAJEEV GUPTA	Section 95(1)	22-06-2022	Index Date of Events missing, etc	shivam
105	10-06-2022	Transfer Petition (IBC)	710102047792022		MR. AVINASH VASANT SISODE VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	14-06-2022	41,64-199,250-256,258-404,410-412,417, not clear page and 453-454 not mention in index	ANJALI SHARMA
106	15-06-2022	Company Petition IB (IBC)	710102048462022		Homebell Software India Private Limited vs Small Industries Development Bank of India	IBC Section 59	15-06-2022	15-19,25-33,35-36,38-53,56-59,62-66,76-78,96-120,125,129-130,138-141,143,151-153, not clear page	Ashish
107	13-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102048172022		WORLD MEDIA PRIVATE LIMITED VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Sec. 230-232 - Second Motion	16-06-2022	Pgs not clear 112 to 126	Gaurav
108	14-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102048302022		GREEN WOODCRAFTS PRIVATE LIMITED VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Sec. 230-232 - Second Motion	16-06-2022	Master index missed	PRABHAKAR KUMAR
109	14-06-2022	Company Appeal(Companies Act)	710102048192022		GREEN WOODCRAFTS PRIVATE LIMITED VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Sec 252 (3)	17-06-2022	pg no 33 hindi, company master data missed	Nilotpal Shyam
110	16-06-2022	Company Petition IB (IBC)	710102048742022		KARUR VYSYA BANK VS MAMTA GUPTA	Section 95(1)	22-06-2022	Index Date of Events missing,	shivam
111	16-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102048652022		SCANBEE TECHNOLOGIES PRIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED	Sec. 230-232 - Second Motion	17-06-2022	Supporting affidavit missed,pgs not clear 49 to 52,111 to 126,138 to 142 to 150,2nd volume separate index missed,	Srinivas Kotni
112	09-06-2022	Company Petition IB (IBC)	710102047512022		S S P PRIVATE LIMITED VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	01-07-2022	Not Clear Page No. 26, All Annexure Pages True Copy sign missed,	KARMA LAW

113	17-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102048832022		K.K. EQUITY LIMITED VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	Sec. 230-232, Sec 234	20-06-2022	NCLT name missed on top of cover page vol 1 &&& 2,council detail missed in index, list of dates &&& events missed,pgs not clear 59 to 65,90,246 serial no not clear in annexures and wrong pagination after pg no 158, make separate index in 2nd volume,pg no 162,166,178 missed,notary date missed in power of attorney,NCLT form 12 missed,Transferee company MoA &&& AoA missed, and company master data missed	GARIMA AHUJA
114	16-06-2022	Company Appeal(Companies Act)	710102048772022		K.K. EQUITY LIMITED VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	Sec 252 (1)	20-06-2022	Pgs not clear 59, repeated petition uploaded kindly upload only one &&& final petition	NITIN KUMAR KAUSHIK
115	15-06-2022	Company Petition IB (IBC)	710102048592022		STATE BANK OF INDIA VS SCHIFFLIES INDIA LIMITED	IBC under Sec 7	20-06-2022	Not Clear Page No. 185, 186, 188, 189, 194, Page No. 187 to 191 Wrong Arrange,	SIDDHARTH SANGAL
116	17-06-2022	Company Petition (Companies Act)	710102048862022		WESTON TUBES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	22-06-2022	Wrong section select,pgs not clear 12 to 19,27, 25rs welfare and 3rs court fees missed,company master data missed	ROBIN SINGH SIROHI
117	17-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102049002022		R P INDIA FOODS PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232 - Second Motion	20-06-2022	No sign in every pages of petition,pgs not clear 69 to 72,80,98, BR missed, accounting treatment certificate missed rule 133, vakaltnama missed	ROBIN SINGH SIROHI
118	20-06-2022	Company Petition IB (IBC)	710102049422022		LUMAX ENERGY SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANY	IBC Section 59	22-06-2022	Not Clear Page No. 16, 21, 133, 142,	Mr. Amit Goel
119	21-06-2022	Company Petition (Companies Act)	710102049502022		MS. ANNA KATINA ANTONIADES VS LULU AND SKY BRANDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	01-07-2022	Memo of parties missed,Pg no 33 missed,pg no 39,40,57,63,74,75,77 to 80,95 to 101,113 to 123,269,270 not clear, AoA missed of respondent, true copy sign missed in annexures, 3rs court fees missed in vakaltnama, master data missed, merge the petition in one pdf after that upload the petition	Mohit Aggarwal

120	21-06-2022	Company Petition (Companies Act)	710102049662022		DHARMENDRA KUMAR VS SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	23-06-2022	Section 56 fees missed,sign missed in every pages of petition,pgs not clear 62,63,81 to 83,85,90 to 96,102 to 105,170,172,175,182,188,194, 195,198,199,202 pgs in hindi 81,82, volume 2 index missed,remove index after pg no 218 and make it continue,	RAKESH
121	20-06-2022	Company Petition IB (IBC)	710102049362022		M/S DESHWAL WASTE MANAGEMENT PVT. LTD. VS M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	24-06-2022	&quot;Not Clear Page No. 71, 72, 91, 147, 160, 163 to 172, Page No. 143, 144, 152, 156, 160, English Translation missed, After Page No. 160 Blank Page, Vakalatnama missed, &quot;	Devang Gautam
122	21-06-2022	Company Petition IB (IBC)	710102049492022		EMPLOYEES ASSOCIATION OF CAMBATA AVIATION PVT LTD VS CAMBATA AVIATION PRIVATE LIMITED	IBC Under Sec 9	27-06-2022	&quot;Date Of Events missed, Not Clear Page No. 40, 47 to 54, 60, 62, 64, 73 to 75, Page no. 47 to Double numbering, Vakalatnama Welfare fee 5rs missed, &quot;	Priti Shinde
123	22-06-2022	Contempt Petition (IBC)	710102049812022		REENA GEEDWANI VS PELLET ENERGY SYSTEMS PRIVATE LIMITED	Sec 60(5)	27-06-2022	&quot;not Clear Page No. 34, 51, 53, 55, All PDF seprate the Vol 1, Memo of Parties, Brief and Synopsis and Dates of Events missed, &quot;	Vikas Lakra
124	26-06-2022	Company Petition IB (IBC)	710102050342022		AFA EXPORTS PRIVATE LIMITED VS PELLET ENERGY SYSTEMS PRIVATE LIMITED	IBC Section 59	27-06-2022	&quot;All PDF Vol wise, memo of parties missed, All Annexure Pages True Copy and sign missed, NOT Clear page no. 24, 27, 37, 54, 59 to 61, 110, 115, Page No. 87 English Translator, After Page no. 127 Wrong pagination, &quot;	OM PRAKASH TIWARY
125	23-06-2022	Company Petition IB (IBC)	710102050072022		NAKODA BHAIKAV CONSTRUCTION THROUGH SHUBHAM JAIN VS ORIENTAL STRUCTURAL ENGINEERS PRIVATELIMITED	IBC Under Sec 9	27-06-2022	Page NO. 63 to 73 cut the bottom side,	Prakhyat Sharma

126	23-06-2022	Company Petition IB (IBC)	710102050052022		KUSHAGRA ALLOYS PVT. LTD VS ALISA INFRATECH PRIVATE LIMITED	IBC under Sec 7	27-06-2022	Index Page number not mention, Advocate sign missed, All Pages number missed, IRP Details missed, Vakalatnama missed, Proof of service missed, All Annexure pages True Copy and Sign missed,	Vaibhav Singh
127	24-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102050222022		SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	28-06-2022	Wrong case type select,link with main case no.,account treatment certificate missed,vakaltnama missed	Amitabh
128	25-06-2022	Company Appeal(Companies Act)	710102050272022		SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS SUMMER COOL HOME APPLIANCES LIMITED	Sec 252 (3)	28-06-2022	Brief synopsis/list of dates &&& events missed,wrong petitioner name according to master data,pgs not clear 31, pgs in hindi 32, pg no 78 missed,MoA &&& AoA missed, income tax advance service missed	SANDEEP BISHT
129	28-06-2022	Company Petition IB (IBC)	710102050682022		PRODALIM B.V. VS AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	04-07-2022	master data missing	RAGHAV CHADHA
130	29-06-2022	Company Petition IB (IBC)	710102051042022		ADITYA BIRLA FINANCE LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	IBC under Sec 7	01-07-2022	&&quot;Page No. 204, 206, 208, 282, English Translator, Page no. 330 missed, Vakalatnama Welfare Fee 25rs and Court Fee 3rs missed, &&quot;	akash chatterjee
131	28-06-2022	Company Petition IB (IBC)	710102050612022		RAPID BUILDWELL LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	IBC Under Sec 10	04-07-2022	page:99 not clear, and irp registration certificate missed, etc	Shreeya Tandon
132	29-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102051072022		INTEGRAL BIOSCIENCES PRIVATE LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	04-07-2022	Pg no 244 missed	Ashutosh
133	28-06-2022	Company Petition IB (IBC)	710102050582022		INDIAN BANK VS PREM ADIP RISHI	Section 95(1)	29-06-2022	Not Clear Page No. 41, 45, 46, 48 to 53A, 66, Double Numbering Page No. 50 to 53A, Vakalatnama Court Fee 1rs missed, Index not mention in annexure,	Amod
134	27-06-2022	Company Petition IB (IBC)	710102050422022		ICICI BANK LIMITED VS FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	29-06-2022	&&quot;Page no. G Counsel sign missed, Page No. 13, 16, 17, 228, 687, missed, Not Clear Page No. 227, 361, &&quot;	Vidushi
135	29-06-2022	Intervention Petition (IBC)	710102050902022		JAIDEEP DHINGRA VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	01-07-2022	memo of parties, brief of synopsis and list of dates and events missed,etc	HIMANSHU KAUSHIK

136	28-06-2022	Company Petition IB (IBC)	710102050742022		D B POWER LIMITED VS KREATE ENERGY(I) PRIVATE LIMITED	IBC Under Sec 9	01-07-2022	delete old document and pdf merge into 2 volume (n 1 petition and 2 proof of service )	Deepak Khurana
137	29-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102051002022		UP ARTISANS SUTRADHAR LIMITED VS KREATE ENERGY(I) PRIVATE LIMITED	Sec. 230-232 - Second Motion	04-07-2022	No sign in every pgs of petition,	Ashutosh
138	27-06-2022	Company Petition (Companies Act)	710102050452022		FABCAFE FOODS PRIVATE LIMITED VS KREATE ENERGY(I) PRIVATE LIMITED	Sub-Section (1) Of Section 66.	01-07-2022	No sign in every pgs of petition,article of association missed,2nd volume index missed,roc advance service missed	NAVEEN NARANG
139	28-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102050762022		KWALITY LIMITED VS KREATE ENERGY(I) PRIVATE LIMITED	Sub-section (I) of section 230	04-07-2022	Company master data missed, independent auditor report missed,25rs welfare and 3rs court fees missed, annex memo of partie after master index, valuation report missed	hirak mukhopadhyay
140	01-07-2022	Company Petition IB (IBC)	710102051602022		ICICI BANK LIMITED VS M/S SHARP MINT	Application under any other provisions- IBC	04-07-2022	case type wrong and section wrong and memo party missing	Vidushi
141	01-07-2022	Company Petition IB (IBC)	710102051612022		GEOCON INFRA PRIVATE LIMITED VS BRIJ GOPAL CONSTRUCTION COMPANY PRIVATELIMITED	IBC Under Sec 9	04-07-2022	volume wise index missed, estamp paper missed with all affidavit of same date, t.c not allowed ( true copy sign missed on every pages of annexures,page:99, 108, not clear, page: 110 hindi, etc	Gaurav Varma
142	02-07-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102051722022		J. H. JEWELS PRIVATE LIMITED VS BRIJ GOPAL CONSTRUCTION COMPANY PRIVATELIMITED	Sec. 230-232 - Second Motion	04-07-2022	Council detail missed in index,pgs 47 &&& 48 wrong arrange,pgs missed 176,177,279, wrong pagination in vakaltnama, volume wise index missed	Madhuri
143	07-03-2022	Interlocutory Application (I.B.C)	710102018402022	COMPANY PETITION IB (IBC)/451(PB)2018	PRADEEP JAIN VS NAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	08-06-2022	Court fee 3 rs welfare 5	Satyam
144	25-02-2022	Interlocutory Application (I.B.C)	710102015832022	COMPANY PETITION IB (IBC)/938(PB)2018	ARUN RATHI VS AJIT KUMAR RP OF RATHI TMT SARIA PRIVATE LIMITED	Sec 60(5)	22-06-2022	76-107 not clear page and index missing in volume 2 &&quot;volume wise index missed section not mention pdf &&quot;	KARAN
145	25-02-2022	Interlocutory Application (I.B.C)	710102015742022	COMPANY PETITION IB (IBC)/2721(ND)2019	VIJAY TANDON VS CHANDRA PRAKASH	Sec 60(5)	20-06-2022	18-27,48-55 not clear page stamp paper missing reminder 2/5	Anurag
146	16-06-2021	Company Application(Companies Act)	710102041362021	COMPANY APPEAL(COMPANIES ACT)/205(ND)2017	SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES	Sec 424 (3)	20-06-2022	section wrong court fee missed in vakalatnama due payment for other rule memo party missed income tax service missed section wrong according your pdf	PULKIT MANUJA



147	18-02-2022	Interlocutory Application (I.B.C)	710102013992022	COMPANY PETITION IB (IBC)/1232(ND)2019	COMMERCIAL TAX DEPARTMENT GOVERNMENT OF RAJASTHAN VS POOJA BAHRY RESOLUTION PROFESSIONAL OF FOURTH DIMENSTION SOLUTIONS LTD.	Sec 60(5)	29-06-2022	stamp paper missed for page 25	Vidhan
148	07-10-2021	Interlocutory Application (I.B.C)	710102073412021	COMPANY PETITION IB (IBC)/194(ND)2021	AJNARA INDIA LIMITED VS MANISH KUMAR GUPTA	Rule 11 of NCLT, 2016	04-07-2022	854, 856 to 875, 908, 910 to 929, 765, 801, 851, 854, 856 to 875, 908, 910, 911, 913 to 929, 988, 990, 992 to 911, 1127, 1128, 1135, 1152, 1214, 1215, 1217, 1219 to 1238, 1327, 1334, 1356 to 1365, 1417, 1495 to 1513, 1520, 1577, 1581, 1583, 1585, 1588 to 1594, 1596, 1597, 1598, 1601 to 1625, 1850, 1853, 1854, 1858, Not Clear- page no. D-9, 40, 61, 69, 78, 79, 93, 94, 95, 97, 98, 99, 100, 101, TO 116, 206, 209, 211, 212 TO 222, 224 TO 230, 275, 350, 352, 363, 364. 365, 366, 367, 368, 369, 371, 428, 434, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 457, 544, 545, 546, 547, 549 TO 568, 717, 720 TO 727	ADVOCATE GAUTAM SINGHAL
149	28-11-2021	Interlocutory Application (I.B.C)	710102086852021		SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD	Application under any other provisions- IBC	15-06-2022	main case not link please check	Rahul
150	05-04-2022	Interlocutory Application (I.B.C)	710102026182022	COMPANY PETITION IB (IBC)/934(PB)2018	PUMA REALTORS PRIVATE LIMITED VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	04-07-2022	need to sign every pages on application Pg- 56 to 59 missed	Sigma
151	18-04-2022	Interlocutory Application (I.B.C)	710102030392022		ANIRUDH SHARMA VS LOGIX INFRASTRUCTURE PVT. LTD	Sec 60(5)	06-06-2022	main case not link	Kumar Anurag
152	19-04-2022	Interlocutory Application (I.B.C)	710102030892022	COMPANY PETITION IB (IBC)/989(ND)2020	GRAND ARCH RESIDENT WELFARE ASSOCIATION VS IREO PRIVATE LIMITED	Rule 11 of NCLT, 2016	04-07-2022	section wrong according your pdf reminder 2/5	Asiya Khan
153	18-04-2022	Company Application(Companies Act)	710102030632022		LOGIX BLOSSOM COUNTY APARTMENT OWNER ASSOCIATION VS FEEDBACK INFRA PRIVATE	Rule 11 of NCLT	07-06-2022	main case not link with application	Piyush
154	22-04-2022	Interlocutory Application (I.B.C)	710102032032022	COMPANY PETITION IB (IBC)/1348(ND)2019	SURABHI PANDEY VS FEEDBACK INFRA PRIVATE	Sec 60(5)	09-06-2022	case type wrong 32-41,52-56 not clear page	TABISH
155	26-04-2022	Interlocutory Application (I.B.C)	710102032842022	COMPANY PETITION IB (IBC)/1248(PB)2018	SHOMIT FINANCE LTD VS CHANDRA PRAKASH	Sec 60(5)	22-06-2022	wrong file need to file additional	Pankaj
156	04-05-2022	Restoration Application (Companies Act)	710102035002022		PR. COMMISSIONER OF INCOME TAX- 6 VS NEHA EXPORTS LTD	Rule 11 of NCLT	15-06-2022	main case not link 15 page not clear	VIBHOOTI MALHOTRA

157	06-05-2022	Interlocutory Application (I.B.C)	710102035772022	COMPANY PETITION IB (IBC)/177(ND)2019	DR. SANDHYA VATSYAYANA VS MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Sec 60(5)	04-07-2022	court fee missed welfare missing \\\double pagination not allowed Pg-47,58 not clear	Vikas Kumar
158	06-05-2022	Interlocutory Application (I.B.C)	710102035732022	COMPANY PETITION IB (IBC)/944(ND)2018	M/S JNS INFRATECH PRIVATE LIMITED VS M/S SHREE SHYAM ENTERPRISES	Rule 11 of NCLT, 2016	06-06-2022	MEMO OF PARTIES	SANTOSH KUMAR
159	12-05-2022	Miscellaneous Application(Companies Act)	710102037802022		PASCHIMANCHAL VIDYUT VITRAN NIGAM VS RATHI STEEL	Rule 11 of NCLT	08-06-2022	main case not link and case type wrong	PRADEEP MISRA
160	12-05-2022	Interlocutory Application (I.B.C)	710102037562022	COMPANY PETITION IB (IBC)/597(ND)2018	GYANESHWAR SAHAI VS RATHI STEEL	Sec 54(1)	13-06-2022	memo party detail missed in memo party	Gyaneshwar Sahai
161	11-05-2022	Interlocutory Application (I.B.C)	710102037382022	COMPANY PETITION IB (IBC)/151(ND)2021	ALOK KUMAR KUCHHAL VS RATHI STEEL	Application under any other provisions- IBC	04-07-2022	main case number missing in soft on top or cover page	Alok Kumar Kuchhal
162	14-05-2022	Miscellaneous Application (IBC)	710102038452022	COMPANY PETITION IB (IBC)/772(ND)2021	KEYA SEN MITRA VS RISE PROJECTS PRIVATE LIMITED	Sec 60(5)	09-06-2022	case type wrong double pagination not allowed	Abhijeet
163	17-05-2022	Interlocutory Application (I.B.C)	710102038962022	COMPANY PETITION IB (IBC)/569(ND)2018	PARTHA SARATHY SARKAR VS MAYANK MEHTA ASSISTANT GENERAL MANAGER IBBI	Application under any other provisions- IBC,Application under any other provisions- IBC,Rule 11 of NCLT, 2016	01-07-2022	double page number after 47 page	PARTHA
164	16-05-2022	Restoration Application (IBC)	710102038892022		NORDMECCANICA S.P.A. VS KANODIA TECHNOPLAST LIMITED	Rule 11 of NCLT, 2016	09-06-2022	main case not link	Preet
165	17-05-2022	Interlocutory Application (I.B.C)	710102039162022	COMPANY PETITION IB (IBC)/717(ND)2019	BS BISHT VS DEVENDRA SINGH	Sec 60(5)	15-06-2022	please check your index pagination not done in index please check all objection properly 16 hindi page and 17-31,33-38,41-43,45-47,57-59,61-63,65-67,69-71,73-76,78-83,85-87,89-91,93-95,97-99,101-103,105-119,121,123,125,127,129-130,132,134,136-138,140,141,143-154,156,158,165-167,174-187,189-192,1+94-196,198-200,202-204,206-208,210-216,218-220,222-224,226-228,230-232,234-252,256-272, not clear page and volume wise index missing	Prashant Katara
166	17-05-2022	Company Appeal (IBC)	710102039142022	COMPANY PETITION IB (IBC)/323(ND)2019	BSES RAJDHANI POWER LIMITED VS VIKRAM BAJAJ	Sec 42	06-06-2022	brief of synopsis and list of dates &&& events missed, condonation of delay file separately, (58-65), etc	Rishab Raj Jain

167	17-05-2022	Company Application(Companies Act)	710102039112022	COMPANY PETITION (COMPANIES ACT)/99(PB)2019	AMIT GUPTA VS SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	06-06-2022	section not mention in index and memo party missing and section wrong please upload application	VIPUL
168	19-05-2022	Interlocutory Application (I.B.C)	710102039882022	COMPANY PETITION IB (IBC)/510(PB)2019	PRAWINCHARAN P DWARY LIQUIDATOR OF ROYAL WOOD PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX DEPARTMENT	Sec 54(1)	23-06-2022	Pg-43-53,68-113,122-309 not clear page need to upload clear copy	Sumit
169	21-05-2022	Restoration Application (IBC)	710102040552022	COMPANY PETITION IB (IBC)/2082(ND)2019	IBD INDIA PVT LTD VS KAAMA IMPEX PVT. LTD	Application under any other provisions- IBC	15-06-2022	please delete pervious document only upload application	SANJEEV KUMAR
170	24-05-2022	Interlocutory Application (I.B.C)	710102041202022	COMPANY PETITION IB (IBC)/509(PB)2021	STATE BANK OF INDIA VS JAYA SINGH	Application under any other provisions- IBC	04-07-2022	pagination wrong 149 missed	AMRENDRA
171	24-05-2022	Interlocutory Application (I.B.C)	710102041372022	COMPANY PETITION IB (IBC)/122(PB)2022	INNOVATIVE REALTECH PRIVATE LIMITED VS SUNRISE PROPBUILD PRIVATE LIMITED	Rule 11 of NCLT, 2016	06-06-2022	section wrong and 43-46,58-73, not clear page	Abhishek Nahta
172	27-05-2022	Interlocutory Application (I.B.C)	710102042372022	COMPANY PETITION IB (IBC)/652(PB)2019	AMIT AGRAWAL VS GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	22-06-2022	sign missing application page and double page numbering after 11 page and 21,62,not clear page and 22,23,25,27-29,31,33,37-55,59-61,64-67,69 hindi page reminder 2/5	Pankaj
173	26-05-2022	Company Application(Companies Act)	710102042222022	COMPANY PETITION (COMPANIES ACT)/48(ND)2022	PRABHDIT SINGH BATRA VS M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Rule 11 of NCLT	01-07-2022	memo party missing	YOEGRDER KUMAR
174	26-05-2022	Interlocutory Application (I.B.C)	710102042202022	COMPANY PETITION IB (IBC)/2130(ND)2019	MORDHWAJ SINGH & ORS. VS NILESH SHARMA	Sec 60(5)	06-06-2022	sign missing application page	RAJESH KUMAR GAUTAM
175	28-05-2022	Interlocutory Application (I.B.C)	710102042802022	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	Rule 11 of NCLT, 2016	14-06-2022	section wrong according your pdf	GAUTAM S BADANI
176	30-05-2022	Interlocutory Application (I.B.C)	710102043822022	COMPANY PETITION IB (IBC)/876(ND)2020	APRICOT BUILDCON PVT. LTD. VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	07-06-2022	Section 49 (2) Due Payment According Your Application	Anurag
177	30-05-2022	Interlocutory Application (I.B.C)	710102043662022	COMPANY PETITION IB (IBC)/1781(ND)2018	RAJESH SINGH VS SHIV NANDAN SHARMA	Sec 60(5)	30-06-2022	66 ZH to 66 ZL not clear	Alok
178	31-05-2022	Interlocutory Application (I.B.C)	710102044182022	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD VS RAMESHWARI AND ORS	Sec 60(5)	20-06-2022	Main Case Wrong according pdf	aditya gauri

179	01-06-2022	Interlocutory Application (I.B.C)	710102044652022	COMPANY PETITION IB (IBC)/45(PB)2018	SUDEEP KUMAR AGARWAL VS M/S UNNATI FORTUNE HOLDING LTD	Sec 60(5)	17-06-2022	sign missing and court fee rs 1 missing and double page number after 85 page memo party missed	Ashish
180	31-05-2022	Interlocutory Application (I.B.C)	710102044022022	COMPANY PETITION IB (IBC)/1103(ND)2020	M/S DIAMOND IT INFRACON PVT. LTD. VS M/S KALIBER ASSOCIATES PVT. LTD.	Sec 49(2)	01-07-2022	wrong section in pdf ( company appeal ibc under sec 42), etc(contact to registry need to file IA)	LOKESH MISHRA
181	31-05-2022	Interlocutory Application (I.B.C)	710102044562022	COMPANY PETITION IB (IBC)/497(ND)2021	RAJEEV KUMAR JAIN VS M/S RISE PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	04-07-2022	memo party missing	RAVINDER SINGH
182	01-06-2022	Interlocutory Application (I.B.C)	710102044802022	COMPANY PETITION IB (IBC)/1744(ND)2019	MANISH SAXENA VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	08-06-2022	estamp paper missed with supporting affidavit and 65(b), true copy sign missed on every pages of annexures, wrong section and case type wrong, contempt petition not mention in index, for contempt petition under rule 11 of nclt and other section under read with, etc	shivam
183	01-06-2022	Interlocutory Application (I.B.C)	710102044712022	COMPANY PETITION IB (IBC)/497(ND)2021	DEEPAK MAKOL VS M/S RISE PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	04-07-2022	memo party missing	RAVINDER SINGH
184	01-06-2022	Interlocutory Application (I.B.C)	710102044732022	COMPANY PETITION IB (IBC)/251(ND)2020	BHIM SAIN GOYAL VS M/S RISE PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	08-06-2022	memo party pagination not done in index	Mr. Amit Goel
185	01-06-2022	Interlocutory Application (I.B.C)	710102044602022	COMPANY PETITION IB (IBC)/497(ND)2021	BALDEV GAUTAM VS M/S RISE PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	04-07-2022	memo party missing	RAVINDER SINGH
186	31-05-2022	Interlocutory Application (I.B.C)	710102044532022	COMPANY PETITION IB (IBC)/497(ND)2021	DIVYA JYOTI BHATIA VS M/S RISE PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	04-07-2022	section wrong memo party missing and court fee 1 rs. missing	RAVINDER SINGH
187	02-06-2022	Interlocutory Application (I.B.C)	710102045272022	COMPANY PETITION IB (IBC)/876(ND)2020	RIMROCK SHELTERS LLP VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-06-2022	page number not mention in index and main case memo party missing	Anurag
188	03-06-2022	Miscellaneous Application (IBC)	710102045522022		REMOTEBULLION & JEWELS PRIVATE LIMITED VS MHG LAND STOCKIST PRIVATE LIMITED	Application under any other provisions- IBC	14-06-2022	wrong file need to additional	ARVIND
189	03-06-2022	Restoration Application (Companies Act)	710102045682022		MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD.	Sec 424 (3)	06-06-2022	Section Wrong Main Case Not Link and Vakalatnama Missing	Sujit
190	02-06-2022	Interlocutory Application (I.B.C)	710102045132022	COMPANY PETITION IB (IBC)/866(PB)2018	EDELWEISS ASSET RECONSTRUCTION CO LTD VS MARGRA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	08-06-2022	affidavit back date	Ishan Sanghi
191	03-06-2022	Interlocutory Application (I.B.C)	710102045462022	COMPANY PETITION IB (IBC)/876(ND)2020	MAQSOOD ALAM VS AYYGARI VISWANDHA SARMA	Sec 60(5)	07-06-2022	due payment other section and 40-58 not clear page and sign missing and court fee 3rs missing and main case memo party missing	RASHI JAIN

192	02-06-2022	Restoration Application (IBC)	710102045412022	COMPANY PETITION IB (IBC)/731(PB)2018	M/S NATCONN VS PUNJ LLOYD LIMITED& ANR	Rule 11 of NCLT, 2016	27-06-2022	case type wrong and section wrong for restoration application	Anjaneya
193	04-06-2022	Interlocutory Application (I.B.C)	710102046132022	COMPANY PETITION IB (IBC)/945(ND)2019	SAMIAH INTERNATION BUILDERS LTD VS HABIB SHAIKH	Rule 11 of NCLT, 2016	06-06-2022	Memo Party Missing	Prashant Katara
194	03-06-2022	Interlocutory Application (I.B.C)	710102045732022	COMPANY PETITION IB (IBC)/560(PB)2017	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED VS NIIL INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	07-06-2022	Pg-16,34 not clear Pg-20,22,33 in hindi	Richa
195	03-06-2022	Interlocutory Application (I.B.C)	710102045862022	COMPANY PETITION IB (IBC)/512(ND)2020	SHAILESH DAYAL VS NIIL INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	13-06-2022	volume index missed need to translate copy of every page of Hindi and mention on pages from to where true type copy	Shailesh Dayal
196	04-06-2022	Interlocutory Application (I.B.C)	710102046182022	COMPANY PETITION IB (IBC)/664(ND)2021	MUKESH GUPTA VS GOEL JEWELERY & MART PRIVATE LIMITED	Application under any other provisions- IBC	06-06-2022	sign missing application page	Mukesh Gupta
197	04-06-2022	Interlocutory Application (I.B.C)	710102046012022	COMPANY PETITION IB (IBC)/2765(ND)2019	SP TOWNPLANNER PRIVATE LIMITED VS VRP BUILDTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	06-06-2022	section wrong and 40-46 not clear PAGE AND SIGN MISSIG	SANDEEP
198	06-06-2022	Interlocutory Application (I.B.C)	710102046312022	COMPANY PETITION IB (IBC)/2728(ND)2019	REGIONAL PROVIDENT FUND COMMISSIONER VS SERVEL INDIA PRIVATE LIMITED	Sec 60(5)	22-06-2022	stamp paper missing and page number double after 47 page and 51,77-78,105-107 hindi page and 52-76,93-95,104,108-114 not clear page and welfare and court fee missing	Piyush Swami
199	04-06-2022	Interlocutory Application (I.B.C)	710102046142022	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS MR. SHISH PAL SINGH	Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	01-07-2022	section wrong please choose Application under any other provisions- IBC for section 66	Mani Gupta
200	04-06-2022	Interlocutory Application (I.B.C)	710102046072022	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	13-06-2022	memo party missing and sign missing	RAJIV MALIK
201	06-06-2022	Interlocutory Application (I.B.C)	710102046542022	COMPANY PETITION IB (IBC)/236(ND)2020	MR. SHABIR HUSSAIN VS PANKAJ NARANG	Sec 60(5)	01-07-2022	Pg-40,42 cut Pg-68 not clear Pg- 90 missed	MANISH
202	07-06-2022	Restoration Application (IBC)	710102046812022		M/S DKC TRADEX PVT LIMITED VS MOON HERBAL LABORATORIES	IBC Under Sec 9	08-06-2022	main case not link and index missing and section wrong sign missing	Bharat
203	08-06-2022	Interlocutory Application (I.B.C)	710102047202022	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH RP KAY EM COPPER PVT LTD VS MOON HERBAL LABORATORIES	Sec 60(5)	13-06-2022	Section Wrong Your according PDF	SWATI SALUJA
204	07-06-2022	Interlocutory Application (I.B.C)	710102046862022	COMPANY PETITION IB (IBC)/449(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS SANJAY MEHRA	Rule 11 of NCLT, 2016	08-06-2022	section not mention in index and memo party compulsory and section wrong	ARGUS PARTNERS

205	08-06-2022	Interlocutory Application (I.B.C)	710102047192022	COMPANY PETITION IB (IBC)/375(PB)2018	NARESH ARORA VS SATYA PRAKASH GUPTA	Rule 11 of NCLT, 2016	30-06-2022	Memo Party Missing and Section Not Mentioned in Index and not Mentioned in Application please merge pdf in single for application	Supriya
206	08-06-2022	Interlocutory Application (I.B.C)	710102047152022	COMPANY PETITION IB (IBC)/2465(ND)2019	NEWTECH PROMOTERS AND DEVELOPERS VS BANK OF MAHARASHTRA	Sec 60(5)	09-06-2022	Affidavit in Back Date	CHANDRA SHEKHER GUPTA
207	08-06-2022	Interlocutory Application (I.B.C)	710102047262022	COMPANY PETITION IB (IBC)/710(PB)2019	BABITA GUPTA & ORS. VS RAJESH PROJECTS (INDIA) PRIVATE LIMITED	Sec 60(5)	09-06-2022	Page No. 107-109, 130, 142-144, 156, 193-195, 206, 217-218, 242-245, 264-269, 281, 296-297, 328-330 Page Not Clear	Sandeep
208	08-06-2022	Interlocutory Application (I.B.C)	710102047232022	COMPANY PETITION IB (IBC)/419(ND)2021	ENDLESS SERVICES PRIVATE LIMITED VS KDP INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-06-2022	Main Case Wrong in your PDF and Index Missing and Section Wrong Memo Party Missing E-Stamp Paper Missing	Aishwarya
209	09-06-2022	Interlocutory Application (I.B.C)	710102047292022	COMPANY PETITION IB (IBC)/366(ND)2022	RESOLUTION PROFESSIONAL THROUGH MR. VINAY KUMAR SINGHAL VS DINESH GUPTA	Application under any other provisions- IBC	09-06-2022	please mention correct main case no	KARAN KOHLI
210	13-06-2022	Interlocutory Application (I.B.C)	710102048132022	COMPANY PETITION IB (IBC)/2484(ND)2019	RAVINDRA KUMAR GOYAL VS DINESH GUPTA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	01-07-2022	main case wrong link Volume Wise Index Missed affidavit back date Double Pagination After Page 69 to 143 and Page No. 120, 188-215 Page Not Clear	ANIRUTH
211	11-06-2022	Restoration Application (IBC)	710102047892022		JYOTI SONI VS ANIL KUMAR SINGHAL	Application under any other provisions- IBC	29-06-2022	main case not link and section wrong	VEENU DRALL
212	14-06-2022	Interlocutory Application (I.B.C)	710102048182022	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA VS ANIL KUMAR SINGHAL	Application under any other provisions- IBC	15-06-2022	10-11,13,15,20-22 not clear page	Nilotpal Shyam
213	11-06-2022	Interlocutory Application (I.B.C)	710102048012022	COMPANY PETITION IB (IBC)/806(PB)2019	RABINDRA KUMAR MINTRI VS RAVINDER AGGARWAL	Rule 11 of NCLT, 2016	13-06-2022	memo party missing	APOORV AGARWAL
214	09-06-2022	Interlocutory Application (I.B.C)	710102047482022	COMPANY PETITION IB (IBC)/424(ND)2021	SPML INFRA LIMITED VS NAVKAR BUILDERS LIMITED	Sec 60(5)	13-06-2022	18-19,36, not clear page and memo party missing	Ashish Choudhury
215	09-06-2022	Miscellaneous Application (IBC)	710102047442022		BHUPANDAR SINGH BALIYAN VS MSX MALL PVT LTD	Sec 60(5)	13-06-2022	main case not link and case type wrong and section not mention in index and 25-28,43,46 not clear page and court fee 1 rs. missing in vakalatnama	utkarsh sirohi
216	11-06-2022	Restoration Application (IBC)	710102047852022		M/S. SWASTIK SALES AND SERVICES VS M/S. NIKHIL FOOTWEARS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-06-2022	main case not link with application and memo party missing and court fee 1 rs. and welfare 25 rs. missing in vakalatnama and page number not mention after 19 page and sign missing in application page	Adv. Vivek Vidyarthi

217	10-06-2022	Restoration Application (IBC)	710102047872022	COMPANY PETITION IB (IBC)/110(PB)2021	JYOTI SONI VS ANIL KUMAR SINGHAL	Any other provision - Govt body,Any other provision - Govt body	13-06-2022	Section Wrong and Case Type Wrong and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	VEENU DRALL
218	13-06-2022	Interlocutory Application (I.B.C)	710102048102022	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA VS ANIL KUMAR SINGHAL	Sec 60(5)	14-06-2022	Memo Party Missing and Page No. 30 Not Clear and Section Wrong	Nilotpal Shyam
219	09-06-2022	Interlocutory Application (I.B.C)	710102047422022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS SAURABH RATHI	Sec 60(5)	14-06-2022	main case wrong according your pdf	RISHI
220	12-06-2022	Company Appeal (IBC)	710102048032022		SHWETA CHHABRA VS PUNJAB NATIONAL BANK	Section 94(1)	14-06-2022	wrong section and case type wrong, contact to registry etc	SOHAIB
221	14-06-2022	Interlocutory Application (I.B.C)	710102048282022	COMPANY PETITION IB (IBC)/558(ND)2019	DEPUTY COMMISSIONER COMMERCIAL TAX DEPARTMENT VS RATHI ISPAT LIMITED	Rule 11 of NCLT, 2016	15-06-2022	memo party missing and page number not mention in index and sign missing in application page and page number missing and stamp paper and affidavit missing	Varun Mudgal
222	14-06-2022	Interlocutory Application (I.B.C)	710102048232022	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS KERALA WATER AUTHORITY	Application under any other provisions- IBC	15-06-2022	memo party missing and 22-33 cut page and 42,53-54,61-65,68,92,113-118,122-126 not clear page	Bhavana Duhoon
223	14-06-2022	Interlocutory Application (I.B.C)	710102048322022	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS KERALA WATER AUTHORITY	Application under any other provisions- IBC	04-07-2022	Pg-8 to 10 report please mention in index in annexure two report not allowed in one dairy number please file upload separately	ASHOK
224	15-06-2022	Interlocutory Application (I.B.C)	710102048452022	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA KUMAR GOYAL VS KERALA WATER AUTHORITY	Sec 60(5),Sec 33(1)(b) (i) to (iii) r/w Sec 33(3)	29-06-2022	volume- 1wise index ,	ANIRUTH
225	16-06-2022	Interlocutory Application (I.B.C)	710102048662022	COMPANY PETITION IB (IBC)/272(PB)2019	SUCCESSFUL RESOLUTION APPLICANT VS KERALA WATER AUTHORITY	Application under any other provisions- IBC	01-07-2022	29-38,46,61-64,91 not clear page	NIKITA RAJPAL
226	16-06-2022	Interlocutory Application (I.B.C)	710102048682022	COMPANY PETITION IB (IBC)/2185(ND)2019	ARUN CHADHA VS SUN CONTROL SYSTEMS	Sec 60(5)	17-06-2022	due payment other section	Sameer
227	16-06-2022	Interlocutory Application (I.B.C)	710102048762022	COMPANY PETITION IB (IBC)/675(ND)2021	VIJAY KUMAR RARANG RP OF SAROJ BALA ROHIL VS SUN CONTROL SYSTEMS	Application under any other provisions- IBC	17-06-2022	main case wrong	Vijay Kumar Narang
228	13-06-2022	Restoration Application (IBC)	710102048112022	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS M/S. SARTHAK FIBROTEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	04-07-2022	section wrong according your pdf please write rule-48(2) for restore	MUZAFFAR IQBAL
229	17-06-2022	Company Application(Companies Act)	710102048822022	COMPANY PETITION (COMPANIES ACT)/135(PB)2021	RADHE SHYAM SARAF VS SUDHIR CHAMANLAL GUPTA	Rule 11 of NCLT	20-06-2022	37,44,49,68-69,74,140-180,187-190,202-203,210 not clear page and volume wise index missing in vol-1 vol-2	Mr. Suman Jyoti Khaitan

230	15-06-2022	Interlocutory Application (I.B.C)	710102048542022	COMPANY PETITION IB (IBC)/1088(PB)2020	ANJAN KUMAR PATRA VS JMT AUTO LIMITED	Sec 60(5)	29-06-2022	please merge pdf and upload single application pagination not done properly memo party missed please contact to registry	Akash
231	09-06-2022	Miscellaneous Application (IBC)	710102047472022	COMPANY PETITION IB (IBC)/224(ND)2022	ALM INFOTECH CITY PRIVATE LIMITED VS GOLDEN HERITAGE PROMOTERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-06-2022	Page No. 27-30 Page Not Clear	Nistha Gupta
232	21-06-2022	Interlocutory Application (I.B.C)	710102049632022	COMPANY PETITION IB (IBC)/101(PB)2017	SRI GURU TRUST VS EDUCOMP SOLUTIONS LIMITED	Sec 60(5)	01-07-2022	Pg-88,89,not clear page	ASHUTOSH KUMAR MISHRA
233	19-06-2022	Interlocutory Application (I.B.C)	710102049312022	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions- IBC	21-06-2022	wrong case number	ANAND
234	18-06-2022	Interlocutory Application (I.B.C)	710102049082022	COMPANY PETITION IB (IBC)/398(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS PREM CHAND GARG	Application under any other provisions- IBC	20-06-2022	65-78 ,112-121, not clear page and double page numbering after 107 page	aaryan sharma
235	18-06-2022	Interlocutory Application (I.B.C)	710102049132022	COMPANY PETITION IB (IBC)/652(PB)2019	SHAHI REALTECH PVT LTD VS PREM CHAND GARG	Sec 60(5)	20-06-2022	110-171,220-225,232-235,306-348,422-439, not clear page	Manoj Kumar Malik
236	18-06-2022	Company Application(Companies Act)	710102049092022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/87(PB)2017	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Sec. 230-232 - Second Motion	20-06-2022	section wrong and memo party missing and court fee missing and double page number after 31 page	Harsheen Madan
237	18-06-2022	Interlocutory Application (I.B.C)	710102049072022	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS ANITA GARG	Application under any other provisions- IBC	20-06-2022	64-78,112-121, not clear page and true copy missing and sign missing	aaryan sharma
238	18-06-2022	Interlocutory Application (I.B.C)	710102049172022	COMPANY PETITION IB (IBC)/393(ND)2021	NILESH SHARMA VS AJAY GUPTA	Sec 43(1) r/w Sec 44 (1)	20-06-2022	section wrong and 100-106 not clear page	Aditi Sharma
239	21-06-2022	Interlocutory Application (I.B.C)	710102049622022	COMPANY PETITION IB (IBC)/997(ND)2019	RAKESH KUMAR JAIN LIQUIDATOR VS AJAY GUPTA	Regulation 44(2), Liquidation process Regulation, 2016	01-07-2022	service missed	Rakesh Kumar Jain
240	18-06-2022	Interlocutory Application (I.B.C)	710102049142022	COMPANY PETITION IB (IBC)/393(ND)2021	NILESH SHARMA VS AJAY GUPTA	Sec. 45 (1)	20-06-2022	99-106,211-215,231-233, not clear page	Aditi Sharma
241	09-06-2022	Interlocutory Application (I.B.C)	710102047692022	COMPANY PETITION IB (IBC)/188(ND)2020	RELIGARE HOUSING DEVELOPMENT FINANCE CORPORATION LTD. VS NAVEEN KUMAR JAIN	Sec 60(5)	20-06-2022	memo party missed in index Pg-29 to 36, 55,61 not clear	JANENDER
242	09-06-2022	Interlocutory Application (I.B.C)	710102047682022	COMPANY PETITION IB (IBC)/188(ND)2020	RELIGAE FINVEST LTD. VS NAVEEN KUMAR JAIN	Sec 60(5)	20-06-2022	memo party missed in index Pg-12,25 to 30 ,51 not clear	JANENDER
243	20-06-2022	Interlocutory Application (I.B.C)	710102049392022	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS NAVEEN KUMAR JAIN	Application under any other provisions- IBC	21-06-2022	index missing and page number missing	Shravan





256	23-06-2022	Interlocutory Application (I.B.C)	710102050082022	COMPANY PETITION IB (IBC)/87(ND)2020	RESOLUTION PROFESSIONAL IN THE MATTER OF IRIISNET COMMUNICATION PRIVATE LIMITED VS EPI-APPL-CONSORTIUM	Application under any other provisions- IBC	29-06-2022	affidavit back date and true copy missing	SANJEEV PANDA
257	24-06-2022	Interlocutory Application (I.B.C)	710102050142022	COMPANY PETITION IB (IBC)/307(ND)2019	VIJENDER SHARMA VS EPI-APPL-CONSORTIUM	Application under any other provisions- IBC	04-07-2022	affidavit back date	Vijender
258	22-06-2022	Interlocutory Application (I.B.C)	710102049732022	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA SINGH VS EPI-APPL-CONSORTIUM	Application under any other provisions- IBC	01-07-2022	196-200 missing page and volume wise index missing	DEVENDRA
259	23-06-2022	Interlocutory Application (I.B.C)	710102049992022		ASHOK TANEJA VS ANIL TAYAL	Sec 60(5)	24-06-2022	index missing and sign missing and page number not mention and main case not link and stamp paper missing	VIPUL SHARMA
260	23-06-2022	Interlocutory Application (I.B.C)	710102049982022	COMPANY PETITION IB (IBC)/22(PB)2018	ADITYA KAUSHIK VS SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL OF THE VALUE INFRACON INDIA PVT. LTD.	Rule 11 of NCLT, 2016	24-06-2022	section wrong and 20-29,40, not clear page and 41-45 hindi page and welfare and court fee missing in vakalatnama	SANTOSH KUMAR
261	22-06-2022	Interlocutory Application (I.B.C)	710102049872022	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA VS INCOME TAX DEPARTMENT	Sec 60(5)	23-06-2022	79-81 hindi page and 45 not clear page	Sajeve Bhushan Deora
262	24-06-2022	Interlocutory Application (I.B.C)	710102050212022	COMPANY PETITION IB (IBC)/1397(PB)2019	MONEYWISE FINANCIAL SERVICES PRIVATE LIMITED VS NARENDER KUMAR SHARMA AND ORS.	Application under any other provisions- IBC	27-06-2022	affidavit back date and section wrong and 85-88 not clear page	aditya gauri
263	25-06-2022	Interlocutory Application (I.B.C)	710102050242022	COMPANY PETITION IB (IBC)/495(ND)2017	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIS LTD VS IMPEX SERVICES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	28-06-2022	memo party missing	YOGESH KUMAR JAGIA
264	24-06-2022	Interlocutory Application (I.B.C)	710102050182022	COMPANY PETITION IB (IBC)/1348(ND)2019	RAMP INFRA TECH PVT. LTD. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	27-06-2022	court fee 3rs. missing in vakalatnama and sign missing in application page	PRANAV
265	24-06-2022	Restoration Application (IBC)	710102050172022		BANGALORE AIRPORT TERMINAL SERVICES PVT. LTD. VS GO AIRLINES (INDIA) LTD.	Rule 11 of NCLT, 2016	27-06-2022	45-67 not clear page and page number not mention in index and stamp paper affidavit missing	Vivek A.Vashi
266	25-06-2022	Interlocutory Application (I.B.C)	710102050292022	COMPANY PETITION IB (IBC)/117(PB)2019	BETA INFRTech P LTD VS GO AIRLINES (INDIA) LTD.	Regulation 44(2), Liquidation process Regulation, 2016	28-06-2022	notary missing stamp paper and affidavit and merge into one pdf	RAJA
267	23-06-2022	Miscellaneous Application(Companies Act)	710102050042022	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	ISHITVA INFRASTRUCTURE PRIVATE LIMITED VS VIVEK KUMAR JAIN	Rule 11 of NCLT	04-07-2022	case type wrong and section wrong and sign missing in application page please mention section index or application	Alok Kumar Palai
268	24-06-2022	Interlocutory Application (I.B.C)	710102050132022	COMPANY PETITION IB (IBC)/108(PB)2022	MICRO STOCK HOLDING PRIVATE LIMITED VS VIVEK KUMAR JAIN	Application under any other provisions- IBC	27-06-2022	section not mention in index	MAYA

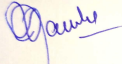
269	24-06-2022	Interlocutory Application (I.B.C)	710102050122022	COMPANY PETITION IB (IBC)/82(ND)2018	TRICOLITE ELECTRICAL INDUSTRIES LTD. VS HBN HOMES COLONISERS PVT. LTD.	Application under any other provisions- IBC	27-06-2022	26-27,44-47,91-93,97-98,111,114-115,137-138,142,153,154,155,165,170-173,182-187,192-195,200-204,236-242,not clear pge and 33-39,51-55,58-65,88-89 ,150,cut page	RAKESH KUMAR JAIN
270	25-06-2022	Interlocutory Application (I.B.C)	710102050312022	COMPANY PETITION IB (IBC)/1781(ND)2018	HIMESH TIWARI VS SHIV NANDAN SHARMA	Sec 60(5)	28-06-2022	25-28,60-63 ,101-104 not clear page	Alok
271	25-06-2022	Interlocutory Application (I.B.C)	710102050282022	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA VS SHIV NANDAN SHARMA	Sec 60(5)	28-06-2022	section wrong and 31-34 not clear page	Nilotpal Shyam
272	23-06-2022	Interlocutory Application (I.B.C)	710102050022022	COMPANY PETITION IB (IBC)/222(ND)2022	IDBI BANK LTD THROUGH MR. DEEPIKA BHUGRA PRASAD RP VS SHIV NANDAN SHARMA	Application under any other provisions- IBC	04-07-2022	Pagination not done in first page	Dhananjaya Sud
273	25-06-2022	Interlocutory Application (I.B.C)	710102050232022	COMPANY PETITION IB (IBC)/1348(ND)2019	EYE BLINK MEDIA PRIVATE LIMITED VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	28-06-2022	court fee missing in vakalatnama and sign missing in application page	PRANAV
274	22-06-2022	Interlocutory Application (I.B.C)	710102049722022	COMPANY PETITION IB (IBC)/1053(PB)2020	DEEP IRON & STEEL PVT LTD VS SAPAN MOHAN GARG	Sec 60(5)	01-07-2022	welfare and court fee missing Memo party missed in index and in application	saurav jain
275	27-06-2022	Interlocutory Application (I.B.C)	710102050362022	COMPANY PETITION IB (IBC)/876(ND)2020	MAQSOOD ALAM VS AYYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC,Sec 60(5)	28-06-2022	E-Stamp Paper Missing and Page No. 49-68, 135-138 Page Not Clear	RASHI JAIN
276	28-06-2022	Interlocutory Application (I.B.C)	710102050672022	COMPANY PETITION IB (IBC)/87(ND)2020	RESOLUTION PROFESSIONAL IN THE MATTER OF IRIISNET COMMUNICATION PRIVATE LIMITED VS HARDIK JHANB	Application under any other provisions- IBC	29-06-2022	date not verified in affidavit and 16-54,69-71 not clear page	SANJEEV PANDA
277	27-06-2022	Interlocutory Application (I.B.C)	710102050522022	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA VS HARDIK JHANB	Application under any other provisions- IBC	28-06-2022	Section Wrong and Memo Party Missing	Nilotpal Shyam
278	27-06-2022	Interlocutory Application (I.B.C)	710102050492022	COMPANY PETITION IB (IBC)/310(ND)2019	KAMAL AGARWAL VS HARDIK JHANB	Application under any other provisions- IBC	28-06-2022	Page No. 16-18 Page Not Clear	KAMAL AGARWAL
279	27-06-2022	Interlocutory Application (I.B.C)	710102050552022	COMPANY PETITION IB (IBC)/1002(PB)2020	MR. SANDEEP DUTTA VS AGRANTE REALTY LIMITED	Rule 11 of NCLT, 2016	28-06-2022	E-Stamp Paper Missing	RISHABH TOMAR
280	27-06-2022	Interlocutory Application (I.B.C)	710102050392022	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY IRP VS AGRANTE REALTY LIMITED	Rule 11 of NCLT, 2016	28-06-2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama and Page No. 25-31 Page Not Clear	SWATI SALUJA
281	27-06-2022	Miscellaneous Application (IBC)	710102050402022	COMPANY PETITION IB (IBC)/331(ND)2020	MANOJ KHANTWAL VS RS SEVEN LIFESTYLE PVT LTD	Application under any other provisions- IBC	28-06-2022	Memo Party Missing	Ajit Singh
282	27-06-2022	Interlocutory Application (I.B.C)	710102050502022	COMPANY PETITION IB (IBC)/402(ND)2022	STATE BANK OF INDIA (THROUGH RESOLUTION PROFESSIONAL) VS SADHNA MAHINDRU	Application under any other provisions- IBC	04-07-2022	Pagination wrong in index please check	Irfan Ahmed

283	28-06-2022	Interlocutory Application (I.B.C)	710102050752022	COMPANY PETITION IB (IBC)/204(ND)2021	UNION BANK OF INDIA VS M/S SUPERTECH LIMITED	Rule 11 of NCLT, 2016	29-06-2022	memo party missing and section wrong and stamp paper missing	PARDEEP DAHIYA
284	28-06-2022	Interlocutory Application (I.B.C)	710102050622022	COMPANY PETITION IB (IBC)/204(ND)2021	ARPIT SONI & ORS. VS VATIKA LIMITED	Sec 60(5)	29-06-2022	wrong file please choose location chandigarh	Nithin
285	28-06-2022	Interlocutory Application (I.B.C)	710102050722022	COMPANY PETITION IB (IBC)/595(ND)2020	JCC TILES PRIVATE LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	IBC Under Sec 9	29-06-2022	section wrong and section not mention in index	ANURAG GUPTA
286	28-06-2022	Interlocutory Application (I.B.C)	710102050572022	COMPANY PETITION IB (IBC)/300(PB)2020	SOJI RAM MEENA VS SARE GURUGRAM PVT LTD	Sec 60(5)	29-06-2022	20-71,75-76,78-79,81-87 not clear page and court fee rs.3 missing	Umesh Chauhan
287	28-06-2022	Interlocutory Application (I.B.C)	710102050652022	COMPANY PETITION IB (IBC)/50(PB)2021	VINAY KUMAR SINGHAL VS SARE GURUGRAM PVT LTD	22(3)a	04-07-2022	Pg- 41 missed in index	Vinay
288	28-06-2022	Interlocutory Application (I.B.C)	710102050832022	COMPANY PETITION IB (IBC)/223(ND)2020	AJAY GOYAL VS ALOK TRIPATHI( SUSPENDE D DIRECTOR)	19(2)	29-06-2022	27-28,47-80 not clear page	Ajay Goyal
289	28-06-2022	Interlocutory Application (I.B.C)	710102050732022	COMPANY PETITION IB (IBC)/204(ND)2021	UNION BANK OF INDIA VS M/S SUPERTECH LIMITED	Rule 11 of NCLT, 2016	29-06-2022	section wrong and memo party missing and stamp paper missing	PARDEEP DAHIYA
290	28-06-2022	Interlocutory Application (I.B.C)	710102050822022	COMPANY PETITION IB (IBC)/1913(ND)2019	NAVNEET GUPTA VS M/S SUPERTECH LIMITED	Application under any other provisions- IBC	04-07-2022	section wrong according your pdf please choose section 60(5) technically	Navneet
291	29-06-2022	Interlocutory Application (I.B.C)	710102051032022	COMPANY PETITION IB (IBC)/1441(ND)2018	BAJAJ RUBBER COMPANY PRIVATE LIMITED VS SARASWATI TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	01-07-2022	page 23 not mention in index and notary date missing in affidavit	SHAILENDER KUMAR
292	29-06-2022	Interlocutory Application (I.B.C)	710102050982022	COMPANY PETITION IB (IBC)/1333(ND)2018	BAJAJ RUBBER COMPANY PVT. LTD VS ACE FOOTMARK PVT. LTD	Rule 11 of NCLT, 2016	30-06-2022	true copy missing and page number missing after 22 page in index	SHAILENDER KUMAR
293	29-06-2022	Interlocutory Application (I.B.C)	710102050962022	COMPANY PETITION IB (IBC)/706(PB)2018	JASAMRIT DESIGNERS PRIVATE LIMITED VS MR. GIAN CHAND NARANG	Sec 60(5)	30-06-2022	37-41,58,156,158,181 not clear page and 134,154-155,157, hindi page	Chandhiok&mahajan
294	29-06-2022	Company Application(Companies Act)	710102050952022	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	PRIYANKAMADNANI VS PRIYANKAMADNANI	Sec. 242(4)	30-06-2022	section wrong and sign missing application page	Anisha Mathur
295	29-06-2022	Miscellaneous Application (IBC)	710102051052022	COMPANY PETITION IB (IBC)/2414(ND)2019	SANJAY GUPTA VS MR.NITIN BHARAL	Section 424	30-06-2022	case type wrong	ABHISHEK
296	29-06-2022	Interlocutory Application (I.B.C)	710102051062022	COMPANY PETITION IB (IBC)/444(ND)2020	HARISH TANEJA VS MR.NITIN BHARAL	Sec. 12A	30-06-2022	sign missing in application page	Ravi
297	29-06-2022	Interlocutory Application (I.B.C)	710102050842022	COMPANY PETITION IB (IBC)/415(PB)2019	VIJAY KUMAR VS MR.NITIN BHARAL	Application under any other provisions- IBC	30-06-2022	index and 1-5 ,34-35 cut page and 26-33not clear page	Omprakash Sharma
298	28-06-2022	Company Application(Companies Act)	710102050802022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2021	A.Y. TRADERS PRIVATE LIMITED VS MR.NITIN BHARAL	Rule 154, NCLT 2016	04-07-2022	section wrong according your pdf	Sanjay
299	30-06-2022	Interlocutory Application (I.B.C)	710102051232022	COMPANY PETITION IB (IBC)/1647(ND)2019	PAWAN KUMAR AGRAWAL VS REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	01-07-2022	case type wrong and section wrong and memo party missing	Pawan Kumar Agrawal

300	30-06-2022	Interlocutory Application (I.B.C)	710102051082022	COMPANY PETITION IB (IBC)/2667(PB)2019	KISHORE KUMAR SINGH VS THE INDURE PRIVATE LIMITED	Application under any other provisions- IBC	01-07-2022	memo party missing and section not mention in index	NITIN KUMAR KAUSHIK
301	27-06-2022	Interlocutory Application (I.B.C)	710102050472022	COMPANY PETITION IB (IBC)/77(ND)2019	SUDESH KUMAR (IRP) VS SANJEEV ARORA	19(2)	04-07-2022	vakalatnama pagination not done index and pdf please delete extra SR N in index	KRISHNA
302	02-07-2022	Interlocutory Application (I.B.C)	710102051772022	COMPANY PETITION IB (IBC)/1591(PB)2018	MANJINDER SINGH SANDHU VS GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	04-07-2022	195,197,201, 242,not clear page and memo party missing and double page number after 275 page welfare rs25 court fee rs 3 missing all vakalatnama and volume wise index vol1 vol 2 missing and true copy missing	Shiv
303	28-06-2022	Miscellaneous Application (IBC)	710102050712022	COMPANY PETITION IB (IBC)/239(ND)2022	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	04-07-2022	case type wrong in technically please you can use Interlocutory Application	Shiv
304	29-06-2022	Interlocutory Application (I.B.C)	710102050862022	COMPANY PETITION IB (IBC)/1061(ND)2018	M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD. VS M/S. MODI DISTILLERY LTD.	Sec 60(5)	01-07-2022	memo party missing and section wrong	Chanchal chauhan
305	29-06-2022	Company Application(Companies Act)	710102050992022	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019	RELIGARE ENTERPRISES LIMITED VS MR SHIVINDER MOHAN SINGH	Application under any other provisions	01-07-2022	income tax and roc service missing	ADITYA
306	30-06-2022	Interlocutory Application (I.B.C)	710102051182022	COMPANY PETITION IB (IBC)/728(ND)2018	ARUN KUMAR GOYAL VS MR SHIVINDER MOHAN SINGH	Sec 54(1)	01-07-2022	separate file FINAL REPORT ALONG WITH AFFIDAVIT OF THE LIQUIDATOR ALONG WITH THE FORM-H	RISHABH TRIPATHI
307	29-06-2022	Interlocutory Application (I.B.C)	710102050892022	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEP GOEL LIQUIDATOR ONE WORLD TRAVEL SOLUTIONS LIMITED VS MR SHIVINDER MOHAN SINGH	Regulation 44(2), Liquidation process Regulation, 2016	01-07-2022	1-3 page not mention in index and 61 not clear page and welfare and court fee missing and true copy missing separate application	SANDEEP
308	30-06-2022	Interlocutory Application (I.B.C)	710102051122022	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA GOYAL RP OF EARTH WATER LIMITED VS HDFC BANK PRIVATE LIMITED	Sec 60(5)	01-07-2022	stamp paper missing and 118-119 not clear page	SAMAKSH GOYAL
309	01-07-2022	Company Application(Companies Act)	710102051482022		COLUMBUS PREMIER SHOES PRIVATE LIMITED VS SUBHASH CHANDER MANOCHA	Rule 11 of NCLT	04-07-2022	main case not link and memo party missing and page 9-10 missing page	SHARAD
310	01-07-2022	Company Application(Companies Act)	710102051502022		GALAXY SPORTS SHOE CO. PRIVATE LIMITED VS SUBHASH CHANDER MANOCHA	Rule 11 of NCLT	04-07-2022	main case not link with application and page 9, 10 missing	SHARAD
311	01-07-2022	Interlocutory Application (I.B.C)	710102051672022	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH RP KAY EM COPPER PVT LTD VS SUBHASH CHANDER MANOCHA	Rule 11 of NCLT, 2016	04-07-2022	section wrong and vakalatnama missing	SWATI SALUJA

312	01-07-2022	Interlocutory Application (I.B.C)	710102051692022	COMPANY PETITION IB (IBC)/957(PB)2020	NAVNEET KUMAR JAIN RESOLUTION PROFESSIONAL VS GULATI RETAIL INDIA LIMITED	Rule 11 of NCLT, 2016	04-07-2022	section wrong and page number missing in index and 20-23 not clear page	NAVNEET
313	01-07-2022	Interlocutory Application (I.B.C)	710102051372022	COMPANY PETITION IB (IBC)/81(PB)2019	MR. POOJA BAHRY VS DEV DENSO POWER LIMITED	Application under any other provisions- IBC	04-07-2022	196-197 not clear page and 223-224 hindi page	Pooja Bahry
314	01-07-2022	Interlocutory Application (I.B.C)	710102051392022	COMPANY PETITION IB (IBC)/630(PB)2019	M/S CHURIA MAL NARSI RAM VS ASHOK KUMAR JUNEJA	Rule 11 of NCLT, 2016	04-07-2022	welfare and court fee missing in vakalatnama and true copy missing	Varun
315	01-07-2022	Company Application(Companies Act)	710102051462022		GALAXY FOOTWEARS PRIVATE LIMITED VS SUBHASH CHANDER MANOCHA	Rule 11 of NCLT	04-07-2022	main case not link and memo party missing and 9,10 page missing	SHARAD
316	01-07-2022	Company Application(Companies Act)	710102051492022		COLUMBUS MARKETING PRIVATE LIMITED VS SUBHASH CHANDER MANOCHA	Rule 11 of NCLT	04-07-2022	main case not link and memo party missing and page 9-10 missing	SHARAD
317	02-07-2022	Miscellaneous Application (IBC)	710102051862022	COMPANY PETITION IB (IBC)/298(ND)2018	M/S AIR INDIA LTD. VS SUBODH KUMAR	Application under any other provisions- IBC	04-07-2022	case type wrong and section not mention in index and memo party missing and sign missing in application page	Ananya Marwah
318	01-07-2022	Interlocutory Application (I.B.C)	710102051542022	COMPANY PETITION IB (IBC)/370(ND)2022	STATE BANK OF INDIA VS NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Application under any other provisions- IBC	04-07-2022	technical error application not open please re-upload file	MITAL AND MITAL
319	01-07-2022	Interlocutory Application (I.B.C)	710102051522022	COMPANY PETITION IB (IBC)/2924(ND)2019	MAGPPIE INTERNATIONAL LTD VS TATA CAPITAL FINANCIAL SERVICE LTD	Application under any other provisions- IBC	04-07-2022	section not mention in index	Ichchha Kalash
320	01-07-2022	Interlocutory Application (I.B.C)	710102051622022	COMPANY PETITION IB (IBC)/3158(ND)2019	B D H DYECHEM PRIVATE LIMITED VS PARAMOUNT IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	04-07-2022	memo party missing	Aman
321	01-07-2022	Company Application(Companies Act)	710102051472022		COLUMBUS INTERNATIONAL PRIVATE LIMITED VS SUBHASH CHANDER MANOCHA	Rule 11 of NCLT	04-07-2022	main case not link and 9-10 page missing and memo party missing	SHARAD
322	01-07-2022	Interlocutory Application (I.B.C)	710102051412022	TRANSFER PETITION (IBC)/6(PB)2022	STATE BANK OF INDIA VS SUMAN VIJAY GUPTA	Rule 11 of NCLT, 2016	04-07-2022	affidavit back date and memo party missing and page number missing after 8 page and welfare and court fee missing in vakalatnama	Ajinkya Kurdukar
323	02-07-2022	Interlocutory Application (I.B.C)	710102051702022	COMPANY PETITION IB (IBC)/1731(ND)2019	SURESH KUMAR JAIN VS SUMAN VIJAY GUPTA	Rule 11 of NCLT, 2016	04-07-2022	section wrong	ANOOP
324	02-07-2022	Miscellaneous Application (IBC)	710102051892022		AMIT BASIA VS SUMAN VIJAY GUPTA	Rule 11 of NCLT, 2016	04-07-2022	case type wrong and main case not link and memo party missing and 1 rs. court fee missing	Sushant singh
325	02-07-2022	Interlocutory Application (I.B.C)	710102051912022	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS SUMAN VIJAY GUPTA	Application under any other provisions- IBC	04-07-2022	18-19 not clear page	IRP SUNIL KUMAR AGRA

326	02-07-2022	Miscellaneous Application (IBC)	710102051852022	COMPANY PETITION IB (IBC)/1542(ND)2018	AIR INDIA LIMITED VS AIR INDIA LIMITED	Application under any other provisions- IBC	04-07-2022	case type wrong and section not mention in index	Ananya Marwah
327	02-07-2022	Interlocutory Application (I.B.C)	710102051942022	COMPANY PETITION IB (IBC)/257(ND)2022	RAJ PAL TYAGI VS L&T FINANCE LIMITED	Rule 11 of NCLT, 2016	04-07-2022	10-28 not clear page	TUSHAR MALHOTRA
328	02-07-2022	Interlocutory Application (I.B.C)	710102051932022	COMPANY PETITION IB (IBC)/256(ND)2022	SHYAMA DEVI VS L&T FINANCE LIMITED	Rule 11 of NCLT, 2016	04-07-2022	10-25 not clear page	TUSHAR MALHOTRA
329	04-07-2022	Company Application(Companies Act)	710102052072022	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS IREO PRIVATE LIMITED	Rule 11 of NCLT	04-07-2022	memo party missed stamp paper missed	aaryan sharma
330	03-07-2022	Interlocutory Application (I.B.C)	710102051982022	COMPANY PETITION IB (IBC)/227(ND)2021	JASWANT SINGH VS IREO PRIVATE LIMITED	Application under any other provisions- IBC	04-07-2022	27-30 not clear page and true copy missing	jaswant
331	03-07-2022	Interlocutory Application (I.B.C)	710102051962022	COMPANY PETITION IB (IBC)/273(PB)2021	WEL INTERTRADE PRIVATE LIMITED (COC MEMBER) VS EMERGENT TRADERS PVT LTD	Rule 11 of NCLT, 2016	04-07-2022	section not mention in index and page number missing in index	HARSHAL KUMAR
332	03-07-2022	Interlocutory Application (I.B.C)	710102051972022	COMPANY PETITION IB (IBC)/627(PB)2021	SANJAY BAFNA VS RG RESIDENCY PRIVATE LIMITED	Application under any other provisions- IBC	04-07-2022	case type wrong and rs.1 court fee missing and section wrong	NITIN KUMAR KAUSHIK

  
 DALIP LAMBA  
 ASSISTANT REGISTRAR  
 NATIONAL COMPANY LAW TRIBUNAL  
 PRINCIPAL BENCH, NEW DELHI.  
 ROOM NO:-103  
 011-24361890